

RAJYA SABHA

Wednesday, the 4th September, 1996/13th Bhadra, 1918 (Saka)

The House met at eleven of the clock,
Mr. Chairman in the Chair.

THE LEADER OF THE OPPOSITION (SHRI SIKANDER BAKHT): Mr. Chairman, Sir, democracy is being murdered in the country today. (*Interruptions*)

MR. CHAIRMAN: Do you want me to take up the Question Hour? (*Interruptions*)

Question No. 461. (*Interruptions*) Shrimati Basanti Sarma. (*Interruptions*) Dr. Shrikant Ramchandra Jichkar. (*Interruptions*)

DR. SHRIKANT RAMCHANDRA JICHKAR: Question No. 461. (*Interruptions*)

ORAL ANSWER TO QUESTIONS

Protest against withdrawal of Amateur Radio Frequencies from UHF Spectrum

*461. **SHRIMATI BASANTI SARMA:**
DR. SHRIKANT RAMCHANDRA JICHKAR:†

Will the Minister of COMMUNICATION be pleased to state:

(a) whether it is a fact that the National Institute of Amateur Radio, Hyderabad; the Indian National Foundation for Amateur Radio and Satellite, Nagpur; the Indian Institute of Amateur Radio; the Amateur Radio Society of India, have protested against Government's proposed intention of withdrawing Amateur Radio Frequencies from the UHF spectrum; and

(b) if so, Government's reaction thereto?

संचार मंत्री (श्री बेनी प्रसाद वर्मा) (क) रेडियो एमेच्योर सोसाइटियों से इस संबंध में अभ्यावेदन प्राप्त हुए हैं। भारत में एमेच्योर रेडियो के लिए आवृत्तियों का इस्तेमाल समय-समय पर यथा-संशोधित भारतीय बेतार तार (एमेच्योर सेवा) नियामावली, 1978 द्वारा शासित होता है। यूएफएच बैंड से एमेच्योर रेडियो आवृत्तियों

को हटाने के लिए कथित नियमावली में संशोधन करने का सरकार का कोई इरादा नहीं है।

(ख) प्रश्न नहीं उठता।

MR. CHAIRMAN: First supplementary.

DR. SHRIKANT RAMCHANDRA JICHKAR: Sir, I am thankful to the hon. Minister. My first supplementary is (*Interruptions*)

MR. CHAIRMAN: Mr. Minister, can you hear him?

श्री बेनी प्रसाद वर्मा: सभापति महोदय, अभी इस तरह का कोई भी विचार नहीं है।... (व्यवधान)... लेकिन हम यह जरूर चाहते हैं कि जो कोई भी आपको दिक्कत आ रही है, तो आप हमें बताइए, हम ... (व्यवधान)

श्री शंकट रामचन्द्र बिचकर: मैं आपका बहुत आभारी हूँ कि आपने ... (व्यवधान)

My second supplementary is ... (*Interruptions*)

यह जो बड़ी-बड़ी सोसायटीज़ ... (व्यवधान)... यह बड़ा काम कर रही हैं ... (व्यवधान) क्या आपकी सरकार इन बड़ी ऑरगनाइज़ेशंस को ... (व्यवधान)... मदद करेगी? ... (व्यवधान)... अभी अमरनाथ में बहुत बड़ा हादसा हुआ है। उस हादसे ... (व्यवधान)... क्या आप ऐसे लोगों को मदद करेंगे ... (व्यवधान)...

MR. CHAIRMAN: It is impossible to carry on.

I adjourn the House till twelve o'clock.

WRITTEN ANSWERS TO QUESTIONS

Demand for transfer of licence by basic telecom companies

* 462. **SHRI DIPANKAR MUKHERJEE:**
SHRI NILOTPAL BASU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the successful bidder companies for basic telecom services are demanding that the licences be considered as an asset;

(b) whether they are also demanding the right to transfer them; and

(c) if so, Government's response thereto?

†The question was actually asked in the house by Shri Rajubhai A. Parmar.